



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No. 413-3/2018-NSL-I

Dated: 28th September 2020

To,

The Secretary,
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110001

Subject: DoT's back-reference on Recommendations on "Review of terms and conditions for registration of Other Service Providers (OSPs)" dated 21st October 2019

Ref: Letter No: 18-5/2015-CS-I (pt.) dated 26th September 2020

The Department of Telecommunications through its letter No. 18-5/2015-CS-I (pt.) dated 26th September 2020 has informed that the Recommendations on "Review of terms and conditions for registration of Other Service Providers (OSPs)" dated 21st October 2019 have been examined by the Government and it has been decided to refer back some of the issues for reconsideration under Section 11 of the TRAI Act, 1997.

2. TRAI, after due deliberations, has finalised its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter along with the response is been placed on the website of TRAI www.trai.gov.in.

This letter issues with approval of the Authority.

Encl: as above


(S. K. Gupta)
Secretary, TRAI
28/9/2020